Statement
Financial year wise FDI Inflows from April, 2000 to May, 2010

Sector: 'Trading (Wholesale Cash & Carry)'

SI.No.	Year (Apr-Mar)	Wholesale Cash & Carry	
		FDI in Rs. Crore	FDI in US\$ million
1.	2000-01	26.14	5.81
2.	2001-02	107.15	23.81
3.	2002-03	36.15	7.54
4.	2003-04	86.74	18.86
5.	2004-05	62.34	13.82
6.	2005-06	121.70	27.43
7.	2006-07	509.22	112.80
8.	2007-08	2,095.35	523.26
9.	2008-09	2,429.65	556.16
10.	2009-10	2,324.95	489.12
11.	2010-11 (Apr-May)	1,174.78	262.84
	GRAND TOTAL	8,974.18	2,041.75

Subsidy by US and EU countries to agriculture under WTO

†1801. SHRI RAVI SHANKAR PRASAD:

SHRIRAM JETHMALANI:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether it is a fact that in United States and other European countries Government subsidy is given at many levels right from the agricultural production to its selling;
 - (b) if so, the details thereof;
- (c) whether these countries have agreed to withdraw these subsidies under World Trade Organization;

†Original notice of the question was received in Hindi.

- (d) if so, the details thereof; and
- (e) the steps taken by these Governments to withdraw subsidy?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) and (b) The support provided to agricultural producers in developed countries such as the United States, several European countries and others, include various forms of support based on commodity production/output, input-use and general support for research and development, infrastrucure, marketing and promotion etc.

As per the latest statistics released by the OECD (Organisation for Economic Cooperation and Development), the level of support to agricultural producers (expressed as a percentage of producer revenues) in 2007-09 was 9% in the US and 23% in the European Union (EU).

(c) to (e) A substantial reduction in trade-distorting domestic support is a key element of the mandate of the Doha Round of trade negotiations in the World Trade Organisation (WTO).

The current agriculture negotiations in the WTO are based on a draft text of proposals brought out on 6 December, 2008. As and when these draft modalities are agreed, developed countries, including the US and EU, will be required to reduce their maximum permissible levels of over all trade-distorting domestic support to farmers by 55%-80% over the implementation period of the Doha Round of trade negotiations.

Proposal of Gujarat for overall development of DMIC

1802.SHRI NATUJI HALAJI THAKOR: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether his Ministry has taken decision to extend and develop road linkage for Mumbai-Surat-Bharuch-Mehsana under Delhi Mumbai Industrial Corridor (DMIC) along with the proposed Dediated Freight Corridor (DFC) of Railways;
 - (b) if so, the details thereof;
- (c) whether Government of Gujarat has also submitted a detailed proposal for development of various infrastructure linkages for overall development of DMIC;
 - (d) if so, the current status of the said proposal; and
 - (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) and (b) There is no proposal for the road linkage for Mumbai - Surat - Bharuch - Mehsana under Delhi Mumbai Industrial Corridor (DMIC) along the proposed Dedicated Freight Corridor (DFC) of Railways.

(c) Yes, Sir.